



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

| Sr.No.        | Case Number                        | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|---------------|------------------------------------|---|--|---|
| <b>ORDERS</b> |                                    |   |  |   |
| 1             | <a href="#">WP(C)/2411/2016</a>    | CHANDRA SHEKHAR SUBBA and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 82 ORS    | MR.B P BORAH<br>MR B TAID<br>MR.P J DUTTA<br>MR.A DEKA                     | MR. D MAZUMDAR<br>MS.P BARUAH<br>MS.J KAKOTI<br>MR. S BISWAS<br>SC, ELEMENTARY<br>EDUCATION<br>SC, K A A C<br>SC, SSA       |
| 2             | <a href="#">WP(C)/2973/2016</a>    | DR. JOGEN CHANDRA KALITA and 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MS.S BHUYAN<br>MR.R KALITA<br>MR.R SALOI<br>MS.K MAHANTA<br>MRS.J M KONWAR | GA, ASSAM<br>MR. R K BHUYAN(R-6)<br>MR A ZAMAN(R-6)<br>MS.R DUTTA R-6<br>MR.R RABHA(R-6)<br>MR.L SAIKIA(R-6)<br>SC, G M D A |
| 3             | <a href="#">WP(C)/3458/2019</a>    | LIPI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                        | MR. N BORAH<br>MR. H MAZUMDER  | SC, HIGHER EDU<br>GA, ASSAM   |
| 4             | <a href="#">Tr.P.(C)./24/2020</a>  | SMTI. SANGEETA SINGH<br><b>Versus</b><br>ARUP BHATTACHARJEE                         | MR. S P BHATTACHARJEE<br>MR. R MAZUMDAR                                    |   |
| 5             | <a href="#">Tr.P.(C)./115/2022</a> | MRIDUSMITA NATH<br><b>Versus</b><br>SUMIT KUNDU                                     | MR. R DEV<br>MS. S BARAT   |   |
| 6             | <a href="#">WP(C)/656/2024</a>     | MD. NUR KASIM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                      | MR A R BHUYAN<br>MR. R ISLAM<br>S HOQUE                                    | SC, SEC. EDU.   |
| 7             | <a href="#">WP(C)/3346/2024</a>    | NAMITA BORUAH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS              | MR S BORTHAKUR<br>MS. P BORAH  | SC, HIGHER EDU<br>SC, APSC  |

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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| 1)  | MR S DASGUPTA         | 06-05-2024 | To | 30-08-2024 |
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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

| Sr.No.        | Case Number                      | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|---------------|----------------------------------|--|--|---|
| <b>ORDERS</b> |                                  |  |  |   |
| 1             | <a href="#">Tr.P.(C)/65/2018</a> | ROSHMI BORUAH<br><b>Versus</b><br>RAJESH DEY                         | MR. R KALITA<br>MR. R SALOI<br>MS. S NEWAR<br>MS. M K BROWN  |   |
| 2             | <a href="#">CRP(IO)/345/2018</a> | KAMINI BARUAH AND 2 ORS.<br><b>Versus</b><br>KIRON DAS AND AND 2 ORS | MR. T DEURI<br>MRS. R S DEURI<br>J RABHA                     | MR. B K BHAGAWATI<br>MR B S DEKA  |
| 3             | <a href="#">WP(C)/6080/2022</a>  | DR. RUHUL AMIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.     | MR J ABEDIN<br>MR. K I MAZUMDER                              | SC, HIGHER EDU<br>MR. M K CHOUDHURY (r-7)<br>MR. A BARKATAKI (r-7)<br>MR P BHARDWAJ (r-5,6)<br>SC, G U<br>SC, U G C |
| 4             | <a href="#">WP(C)/6226/2022</a>  | MANMOHAN BHARALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.   | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MS M GOGOI | SC, P AND R.D.<br>GA, ASSAM   |
| 5             | <a href="#">CRP(IO)/424/2023</a> | MD. JAINAL ABDIN<br><b>Versus</b><br>MUSSTT. FAZAR BANU AND 23 ORS.  | MR. R GOSWAMI  | MR. A C SARMA(R-10)<br>MR G BHARADWAJ (R-10)<br>MR N BRAHMA(R-10)   |

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

| Sr.No.        | Case Number                       | Main Parties   | Petitioner Advocate                               | Respondent Advocate  |
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| <b>ORDERS</b> |                                   |  |   |  |
| 1             | <a href="#">WP(C)/2239/2016</a>   | SADIKA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS         | MR.M A I HUSSAIN<br>MRA R BHUYAN                  | GA, ASSAM<br>MD.A HUSSAIN(R-9)<br>SC, SECONDARY<br>EDUCATION<br>MR.A S CHOUDHURYR-9                            |
| 2             | <a href="#">WP(C)/2725/2016</a>   | GIRIDHARI LAL SHARMA<br><b>Versus</b><br>THE UNION OF INDIA and 2 ORS  | MR.K R SURANA<br>MR.D UPAMANYA<br>MS.A CHOUDHURY  | C.G.C.<br>MR.S S ROY(R- 1&3)<br>ASSTT.S.G.I.   |
| 3             | <a href="#">WP(C)/5934/2021</a>   | DHRUBA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.          | MR. U K NAIR<br>MR. M MAHANTA<br>MR D C NATH      | MR. M K CHOUDHURY (R-7)<br>MR. K R PATGIRI (R-7)<br>MR P BHARDWAJ (R-7)<br>MR. M SARMA (R-7)<br>SC, SEC. EDU.  |
| 4             | <a href="#">WP(C)/6881/2021</a>   | HAFIZUR RAHMAN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MS. K JAIN  | SC, ELEM. EDU<br>MR. D P CHALIHA (R8)<br>GA, ASSAM<br>MS M ROY (R8)  |
| 5             | <a href="#">Tr.P.(C)/106/2022</a> | MONJU PASHI<br><b>Versus</b><br>CHANDAN PASHI                          | MR. I H LASKAR<br>MR. P K DEKA<br>MR. R. KARIM    |  |
| 6             | <a href="#">CRP(IO)/107/2022</a>  | SUKHENDU SEKHAR DEB<br><b>Versus</b><br>ARUN KUMAR BIST AND 8 ORS      | MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>MS B DEVI | GA, ASSAM<br>MR. P D NAIR (R4)<br>MR. A CHETRY (R4)<br>MR G ALAM (R4)<br>MR. H ROHMAN (R4)<br>S R A NASER (R4) |
| 7             | <a href="#">WP(C)/3244/2022</a>   | FAZLUR RAHMAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR K BHUYAN<br>MR. H A AHMED                      | GA, ASSAM<br>SC, REVENUE   |

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